

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 221**  
**(IB)-781(ND)2020**  
**IA-1322/2023**

**IN THE MATTER OF:**

**Deepika Surana**

**... Applicant/Petitioner**

**Versus**

**V.K Aggarwal & Company Pvt Ltd and Anr**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 25.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant : Adv. Nikhil Verma**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 5:00 pm., let the matter be listed for hearing on 03.06.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**